

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-506/2016**

**New Delhi this the 17th day of April, 2017.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Vishal Singh Rathore

Age 28 years

(Roll No. 002055)

S/o Shri M.P. Singh Rathore  
R/o H.No. C-36-A, Street No.6,  
West Jyoti Nagar, Shahdara,  
Delhi-110094

Post:- Assistant Public Prosecutor.

...

Applicant

(By Advocate: Shri Tenzing Thinlay Lepcha for Sh. Anuj Aggarwal)

Versus

1. Union Public Service Commission  
Through its Chairman,  
Dholpur House, Shahjahan Road,  
New Delhi.
2. Govt. of N.C.T. of Delhi  
Through its Chief Secretary,  
Secretariat, I.P. Estate,  
New Delhi-110002.
3. Sh. Deepak Kumar Jha  
(Roll No.001558),  
R/o H.No.8/66A, 3<sup>rd</sup> Floor, Vijay Nagar,  
Near Kripal Ashram, North West Delhi-110009
4. Sh. Krishna Pandey  
(Roll No.000914),  
R/o 1A/19F, Ram Priya Road,  
Prayag, Allahabad, U.P.-211002
5. Shalu Sinha  
(Roll No.000444),  
R/o 1050, Mukherjee Nagar, Delhi-110009.
6. Saurabh Arora  
(Roll No.000870)  
R/o B-2/1874, Choudhary Sant Lal Market, Moga Road,

Shahkot, District Jalandhar, Punjab-144702

7. Piyush Bhadu  
(Roll No.001552),  
R/o 67-Girnar Colony (South), Gandhi Path,  
Vaishali Nagar, Jaipur,  
Rajasthan-3020221
8. Satish Shukla  
(Roll No.001563),  
R/o 23/41, K-1, Ramanand Nagar, Allapur,  
Allahabad, Uttar Pradesh-211006. .... Respondents

(By Advocate: Sh. R.V. Sinha with Sh. Amit Sinha and Sh. Gyanendra Singh)

### **ORDER (ORAL)**

#### **Mr. Shekhar Agarwal, Member (A)**

Proxy counsel for the applicant has submitted that the relief prayed for in this OA has already been granted to the applicant. He therefore seeks leave of this Tribunal to withdraw this OA.

2. Accordingly, this OA is dismissed as withdrawn.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/